

हमें अफसोस उस समय हुआ कि इसी वर्ष 2014 में पंजाब की सत्ताधारी पार्टी के लोग, जिसमें केंद्र की बी.जे.पी. की सरकार भी शामिल है....

उन्होंने पंजाब और पाकिस्तान के बॉर्डर पर धरना देकर एक मैसेज देने की कोशिश की कि हम इसको रोकने का प्रयास कर रहे हैं। उपसभापति महोदय, मैं आपके माध्यम से कहना चाहता हूँ कि आज देश में बीजेपी, यानी एनडीए की सरकार है और पंजाब में अकाली दल और बीजेपी की मिली-जुली सरकार है। इस सरकार को चाहिए कि वह धरने के काम को छोड़कर कोई सख्त कदम उठाए, कोई सख्त फैसला ले और विदेशों से जो नशा पंजाब में आता है या देश में आता है, उसको प्रतिबंधित करे, ताकि पंजाब का नौजवान, पंजाब का किसान, पंजाब का आम जनमानस इस नशे की लत से बच सके और पंजाब भी देश के अंदर आगे बढ़ सके। इसलिए मेरी मांग है कि सरकार इस पर गंभीरता से फैसला ले। यह नशा देश और पंजाब के तमाम नौजवानों को बरबाद कर रहा है। इस पर सख्त कदम उठाना बहुत जरूरी है। धन्यवाद।

श्रीमती विप्लव ठाकुर (हिमाचल प्रदेश) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करती हूँ।

डा. अनिल कुमार साहनी (बिहार) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूँ।

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूँ।

MR. DEPUTY CHAIRMAN: Okay; thank you. Dr. Bhalchandra Mungekar.

Exorbitant hike in examination fee for N.E.T. exam by U.G.C.

DR. BHALCHANDRA MUNGEKAR (Nominated): Sir, thank you very much for allowing me. Yesterday, I read the news that University Grants Commission has raised the fee for application of National Eligibility Test by 150 per cent. For the candidate belonging to General category, the fee was around Rs. 400, now they made it Rs. 1,000. Proportionately, they have raised the application fee for the Scheduled Castes and Scheduled Tribes students also. Sir, the question is, during the Eleventh Five Year Plan, when Dr. Manmohan Singh was the Prime Minister and Chairman of the Planning Commission, we had given Rs.96,000 crores to entire education — higher and technical education. Fifty per cent funds we were supposed to be utilised through University Grants Commission. To the best of my knowledge, whatever funds we have given to the University Grants Commission, not even 60 per cent was spent. Now, there is no reason for the University Grants Commission to consider selling application for the National Eligibility Test as a commercial proposition. We are talking of technology; we are sending Mangalyaan

immediately for the first time and in the first attempt, and rather than making available the form for the National Eligibility Test online, we are charging the fee 150 per cent more. The University Grants Commission is, unfortunately, making this a business proposition. Through you, I request the HRD Minister to talk to the University Grants Commission and to immediately withdraw this decision. I fully understand that the University Grants Commission is an autonomous body and the Government or the Minister cannot directly interfere. But, the Minister can take liberty to call the University Grants Commission's Chairman and immediately take the action. Throughout the country, students are agitating against this fee rise. Already, Sir, the entire education is becoming privatised. For medical examination, for one MD seat, as I understand, unofficially, a minimum of Rs.1.5 crores are charged as capitation fee below the table. Even the Prime Minister, the Members of Parliament, the IAS officers, including the President of India cannot give from officially known income Rs.1.5 crores for getting admission to his or her own daughter for MD. These are very small matters but, I seek your indulgence and communicate my message to the concerned Minister so that the forms are made available online and the minimum fees, as it is there, about Rs.400 or whatever, that fee, should be retained and the students' discontent and unrest should be brought to a close. Thank you very much.

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI T.K. RANGARAJAN (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI P. RAJEEVE (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI B.K. HARIPRASAD (Karnataka): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI M.P. ACHUTHAN (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

श्रीमती विप्लव ठाकुर (हिमाचल प्रदेश) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करती हूँ।

डा. अनिल कुमार साहनी (बिहार) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूँ।

12.00 Noon

श्रीमती कनक लता सिंह (उत्तर प्रदेश) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करती हूँ।

श्री के.सी.त्यागी (बिहार) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूँ।

श्री पी.एल.पुनिया (उत्तर प्रदेश) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूँ।

MR. DEPUTY CHAIRMAN: All the names of the hon. Members, who have associated themselves with it, may be included. Shrimati Vijila Sathyananth.

Sudden closure of E.S.I. run Medical Colleges in Chennai

SHRIMATI VIJILA SATHYANANTH (Tamil Nadu): Sir, I want to bring to the notice of the Government of India, specially, to the Ministry of Labour and Employment, the fate of ESI Corporation medical colleges all over the country. The ESI Corporation medical colleges started the PG courses in the year 2011 and the UG courses in 2013. As the colleges were started by ESIC for the benefit of public insured persons, the ESI Act of 1948 was amended by the Parliament in 2010 to include... *(Interruptions)*...

MR. DEPUTY CHAIRMAN: You have only one minute, please be brief.... *(Interruptions)*... ...*(Interruptions)*... You have only minute, please be brief.

SHRIMATI VIJILA SATHYANANTH: I want to state that in Chennai alone, there are 195 UG students, both first year and second year, and 38 PG students. But all of a sudden, now, the Government of India, under the Labour and Employment Department, has decided to close down all the ESI-run medical colleges. Why should the admission of new students be interrupted? We want the following things to be done.

ORAL ANSWERS TO QUESTIONS

MR. DEPUTY CHAIRMAN: Zero Hour time is over. Now it is Question Hour.

Outcome of the BRICS Summit - 2014

*31. DR. V. MAITREYAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the outcome of the BRICS Summit — 2014 held at Brazil has brought any positive gains to India in the fields of trade and commerce, if so, the details thereof;